

activities even in the earlier years for a period of 20-30 days at certain areas of the Mugaiyur vanchi eri.

4. In addition to that permanent encroachments in the form of two Bituminous roads and one earthen road are present. They are almost like a causeway connecting the habitation on one side and agricultural lands and burial ground on the other side. Further the adequate facilities like box culvert has been made for discharging flood water during monsoon period without affecting flow of water.

5. As per the order of the Hon'ble NGT, the Block Development Officer Lathur has filed the status of Adikesava Temple on 20.10.21, according to that the temple situated in poramboke land classified as " Kuttai" which comes under panchayat Union

6. The Block Development Officer Lathur has stated that Poromboke Kuttai was encroached by permanent building and temple and the notice has been issued to the encroachers. Subsequently the alternative land has identified in Aatchivilagam village for encroachers.

7. I further submitted that there is no permanent encroachment present in the form of buildings in Mugaiyur Vanchi eri and also kuttai located in survey No 258 /1 it is not related to Public Works Department/Water Resources Department.

8. It is submitted that I am ready to obey the order of the Hon'ble Tribunal.

Solemnly affirmed and signed before me on this

25 January 2022 at chennai


Executive Engineer, P.W.D.,
Araniyar Basin Division, W.R.D.,
Chengauk, Chennai-605 605.

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL

SOUTH ZONE AT CHENNAI

Original Application No. 265 of 2016

IN THE MATTER OF

Thiru. R. Radhakrishnan

.....Applicant

Vs

The Executive Engineer PWD WRD

Araniyar Basin Division Chepauk

Chennai -05 And Others

Respondents

Report filed by the First Respondent

I, A. Jayakumari, Daughter of Thiru.Anbazhagan Aged about 51 years and officiating as Executive Engineer, PWD, WRD, Araniyar Basin Division, Chepauk, Chennai-05 and having office at Chennai, do hereby solemnly affirm and sincerely state as follows.

1. As per the direction of Honourable National Green tribunal, the Public works Department has submitted a final report on Mugaiyur Vanchi Eri after the site inspection carried out on 26.10.21.

2. Mugaiyur lake is located at the eastern side of East Coast Road in Mugaiyur village, Cheyyur taluk of Chengalpattu district. The latitude and longitude of the lake is 12°4'00" & 80°06'06" and the lake has a registered ayacut of 164.06 Ha

3. There are about 400-500 Families living in mugaiyur village and the Mugaiyur Village has consist of swamp land because of that, it is not possible to do any kind of farming activities in the swamp land therefore the villagers have difficulties in earning for their livelihood .Hence the villagers have done farming